

repatriation of capital invested and income accruing thereon, subject to certain conditions. Recently, Government have permitted NRIs invest in housing and real estate also.

Losses by Public Sector Undertakings

650. SHRI BIRSINGH MAHATO : Will the PRIME MINISTER be pleased to state :

(a) the details of the public sector undertakings incurred losses during 1992—93;

(b) the loss incurred by each such undertaking during the period; and

(c) the steps taken to check such losses?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI) : (a) and (b) There were 102 Central Public Sector Enterprises which had incurred losses during 1991—92 upto which period only the information is available. The details of 102 undertakings have been indicated in Statement 7 B of Volume—I of Public Enterprises Survey 1991—92 placed before the Parliament on 26th February, 1993.

(c) Enterprise specific action is taken by the concerned enterprise and administrative Ministries / Departments to check losses/improve the performance of public sector enterprises.

Safety Measures in Nuclear Power Plants

651. SHRI ANAND RATNA MAURYA:

SHRI G. DEVARAYANA IYER:

SHRI TARA CHAND KHANDLWAL:

SHRI V. SREENIVASA PRASAD:

Will the PRIME MINISTER be pleased to state :

(a) whether the Atomic Energy Regulatory Board has ordered sequential shutting down of all turbine generators of the atomic power plants to investigate the working of safety mechanism;

(b) if so, the details thereof;

(c) whether due to this shutting down of all turbine generators, the power generation is likely to be affected; and

(d) if so, the remedial steps taken by the Government in this regard ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI) : (a) and (b) Atomic Energy Regulatory Board (AERB) has ordered sequential shutting down of all Pressurised Heavy Water Reactor (PHWR) Stations for inspection of their turbine as a matter of abundant caution in the light of the Narora incident. Both Units of the Narora Atomic Power Station are presently in a shutdown state. The the schedules and sequences of turbine generator inspection which needs to be carried out in various power stations are being worked out, taking into account the inspection already carried out and the operational history of each plant. Various corrective steps and modifications recommended by the Investigation Committee will be implemented at each Power Station on a Priority basis. The Madras Atomic Power Station Unit—I is scheduled for shutdown on 31. 7. 93 for about 3 to 4 weeks.

(c) and (d) As the shutdown of the units will be taken on a sequential basis, the likely disturbance of power generation on the grid system will only be marginal in nature. The shutdowns are mainly related to the Narora and Madras Atomic Power Stations. The inspection of the first unit in the Kakrapar Atomic Power Station will be taken along with its maintenance outage.

Sanitation Facilities in Villages

652. SHRI SOBHANADRESWARA RAO

VADDE Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal under consideration of Union Government to provide overall sanitary facilities to all villages in the country, such as public lavatories, underground drainage, protected water supply etc.; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL) : (a) and (b) No, Sir. However, safe drinking water facilities and individual household latrines are provided in rural areas under the normal on-going Plan programmes of Minimum Needs, Centrally Sponsored Accelerated Rural Water Supply Programme and Rural Sanitation Programme. Individual household latrines are provided to persons below the poverty line with subsidy out of Government funds. There is no provision in the scheme for under-ground drainage in the villages.

Fuel for Tarapur Nuclear Plant

653. SHRI G. DEVARAYANAIAK :
SHRI TARA CHAND
KHANDELWAL :
SHRI MOHAN SINGH
(DEORIA) :
SHRI GEORGE FERNANDES
:
SHRI V. SREENIVASA
PRASAD :
SHRI SANAT KUMAR
MANDAL :
SHRI BOLLABULLI RAMAIAH
:
SHRI B. DEVARAJAN :
SHRI PARASRAM
BHARDWAJ :
SHRI MANIKRAO HOLDYA
GAVTT :
SHRI MOHAN RAWALE :

SHRI BAPU HARI CHAURE :
SHRI ARJIN CHARAN SETHI :
SHRI RAMESHWAR
PATIDAR :

Will the PRIME MINISTER be pleased to state :

(a) whether United States is not likely to allow India to reprocess the Tarapur spent fuel unless the later signs the NPT as reported in the Hindustan Times dated June 11, 1993;

(b) if so, the facts in this regard;

(c) whether France has stopped the supply of nuclear fuel for Tarapur Atomic Power Plant and wants to have a full inspection of our nuclear installations by IAEA;

(d) if so, the facts in this regard;

(e) the reaction of the Government thereto; and

(f) the steps taken/proposed to be taken to make available enriched uranium for Tarapur nuclear Plant?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI) : (a) and (b) The Government has not received any formal communication from the Government of the United States of America, on this.

(c) and (d) France has already supplied the Low Enriched Uranium (LEU) committed by them for Tarapur Atomic Power Station (TAPS) under contract concluded in 1983 for a period of 10 years. As for future supply of LEU for TAPS by France they had indicated to us, sometime back, that it would be on the condition of India accepting full scope International Atomic Energy (IAEA) Safeguards.

(e) and (f) The Government's present policy is not to accept full scope safeguards.